

(b) which are the flights that they are operating ; and

(c) the total number of women pilots who are undergoing training ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) There are four women pilots in Indian Airlines.

(b) Three of the four women pilots are based in the Eastern Region and the fourth in the Southern Region. Flights are operated by them according to the roster requirements.

(c) Presently no women pilot is undergoing training with Indian Airlines.

**Proposal to ban trading in empty refills of capsules**

3641. SHRI KAMLA PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any proposal to ban the trading in empty refills of capsules to check the trading in fake medicines which is on the increase ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) and (b). Empty Gelatine Capsules are drugs under the provisions of the Drugs and Cosmetics Act and the Rules thereunder. Their manufacture, sale and distribution are controlled under the provisions of the above Act/Rules. There is no proposal to ban the trading in empty refills of capsules.

**Seventh World Book Fair**

3642 SHRI M. RAGHUMA REDDY :  
SHRI DHARAM PAL SINGH  
MALIK :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Seventh World Book Fair held in New Delhi was a failure ; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SMT. SUSHILA ROHTAGI) :

(a) No, Sir.

(b) Does not arise.

**Raipur on Delhi-Varanasi-Bhubaneswar Boeing flight route**

3643. SHRIMATI JAYANTI PATNAIK : Will the Minister of TRANSPORT be pleased to state :

(a) the reasons for inclusion of Raipur on Indian Airlines Boeing route Delhi-Varanasi-Bhubaneswar ; and

(b) how does this inclusion reconcile with the general policy of Indian Airlines to have more and more direct flights ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : Till October, 1985, Indian Airlines were operating a four-day per week Boeing-737 service on the Delhi/Varanasi/Bhubaneswar route and a thrice weekly service on the Delhi/Varanasi/Raipur route. Many requests were received to provide a daily flight from Bhubaneswar and Raipur to Delhi. To meet these requests, and to make the flight economically viable, Indian Airlines has introduced a daily Boeing service on the Delhi/Varanasi/Raipur/Bhubaneswar route in the current Winter Schedule effective 1st November, 1985.

(b) The passenger demand between Delhi/Raipur and Delhi/Bhubaneswar sectors is not enough to operate independent direct non-stop flights. Hence, this flight was introduced to make the service economically viable.

**Youth Welfare Programmes**

3644. SHRI C.P. THAKUR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Youth Welfare

Programmes likely to be started during 1986-87 ; and

(b) the details of the achievements made so far ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) : (a) and (b). A statement is given below.

#### Statement

Youth programmes include activities aimed at affording young people an opportunity to be better individuals and enabling them to contribute in the task of national development. Some of the programmes that might be mentioned in this context are : programmes for rural youth through Nehru Yuva Kendras (NYKs) like leadership training, work camps, vocational training, sports and games, awareness building ; programmes for students through National Service Scheme (NSS) like environment enrichment, blood donation camps, health education ; national integration camps ; trekking and mountaineering activities ; scouting and guiding. The total number of Nehru Yuva Kendras functioning in the country at present is 219. About 15 lakhs rural youth participated or benefited from one or the other activities organised by the Kendras during 1985-86. Under the National Service Scheme about 7 lakhs students were covered during the year and participated in different programmes. 23 National Integration Camps involving young persons from all parts of the country were organised, and over 220 youth groups sponsored by Nehru Yuva Kendras, voluntary agencies and Educational Institutions were assisted in undertaking trekking and mountaineering activities during the period.

During 1986-87, besides strengthening the ongoing programmes mentioned above, three new schemes viz. National Youth Award Scheme, Assistance to Youth Clubs and Training of Youth are to be started.

#### Introduction of degree course in Electronics At B.B. College, Asansol

3645. DR, SUDHIR ROY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether B.B. College, Asansol will be allowed to introduce degree course in Electronics in the next academic session ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). University Grants Commission has recently approved the proposal of the B.B. College, Asansol for the introduction of Degree Course in Electronics under the Commission's scheme of restructuring of courses at the first degree level.

#### [Translation]

#### Steps to construct protective pits coated to protect underground water from pollution

3646. SHRI JAGDISH AWASTHI : Will the Minister of WATER RESOURCES be pleased to state ;

(a) whether Government propose to take concrete steps for constructing protective pits coated to make them leak-proof on the pattern of the U.S.A. for dumping liquid refuse to prevent leakage of poisonous material from the liquid refuse dumped on the surface of the land to protect underground water resources in Uttar Pradesh and other parts of the country from pollution ; and

(b) if not, the reason therefore ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). The Ministry of Environment and Forests is working on the formulation of Hazardous Substances Legislation wherein this aspect would also be covered.